

25

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.35/BB/ 2017	-	Admission	230/232	Ruukki Metals Trading & Marketing India Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SHIVA FOR
MANEESHA
KONGOVI

PETITIONERS

Shiva

9620209706

ORDER

Order pronounced. Preliminary orders passed vide separate order. Date
of hearing is fixed on 16/10/2017.


MEMBER(J)


MEMBER(T)